

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 04.12.2020
at 02.30 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : IA/1232/2019 in MA/291/2019
PETITION NUMBER : CP/611/IB/2018
NAME OF THE PETITIONER(S) : V. Nandagopal
NAME OF THE RESPONDENT(S) : Sri Naga Nanthana Mills Ltd.
UNDER SECTION : Sec.48

ORDER

Representing Counsel for Applicant Mr. J. Ramakrishnan is present through video conferencing mode and seeks for an adjournment.

At request, this matter is adjourned to **27.01.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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